

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 569 of 2012**

**Monday, this the 09<sup>th</sup> day of July, 2012**

**CORAM:**

**Hon'ble Mr. K George Joseph, Administrative Member**

V. Padmavathy, aged 50 years, W/o. Late K. Thankamani,  
 (Ex.-Sr. Trackman, DTM/3 Engineering Dept. Palakkad Division,  
 Southern Railway), Residing at 21, Murandamman Koil Street,  
 Ganesapuram, Podanur-23, Coimbatore. .... **Applicant**

**(By Advocate – Mr. U. Balagangadharan)**

**V e r s u s**

1. The Senior Divisional Engineer (Sr. DEN) East,  
 Palghat Division, Southern Railway, Palakkad-678 001.
2. The Additional Railway Manager, Southern Railway,  
 Palakkad Division, Palakkad-678 001.
3. Sr. Divisional Personnel Officer, Southern Railway,  
 Palakkad Division, Palakkad-678 001. .... **Respondents**

**(By Advocate – Mr. Thomas Mathew Nellimoottil)**

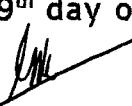
This application having been heard on 09.07.2012, the Tribunal on the same day delivered the following:

**O R D E R**

Heard the learned counsel for the parties. It is felt that this Original Application can be disposed of at the admission stage itself with a direction to the 2<sup>nd</sup> respondent to dispose of the appeal of the applicant dated 8.5.2012 after giving her an opportunity of being heard within a period of three months from the date of receipt of a copy of this order.

Ordered accordingly. No costs.

(Dated this the 09<sup>th</sup> day of July 2012)

  
**(K. George Joseph)**  
**Administrative Member**